NOTICE

In continuation of the Notification dated 25.04.2023 and notice dated 29.04.2023 regarding Summer Vacation 2023, it is hereby notified for the information of Advocates and Parties in person that the Division Bench presided over by **the Hon'ble Shri. Justice Amit Borkar** from 6th May 2023 to 13th May 2023 has issued the following directions :-

1. The Division Bench will sit on 9th May 2023 and 12th May 2023.

2. The praecipes for urgent circulation shall be given to the Court Sheristedar /Associate before 3.00 pm of the preceding day of the date circulation sought.

3. The praecipes shall contain:
   (a) date of impugned order;
   (b) date of filing of the petition/application; and
   (c) precise reason of urgency as to why matter cannot wait till reopening of the Court (not exceeding five lines).

4. Praecipe without aforesaid details shall be rejected.

5. Mentioning of matters in Court is not allowed.

Date : 3rd May 2023

By Order

Sd/-

(S.B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-

(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay